

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH COURT VI

Item No. 11.
C.P. (IB)/215(MB)2022

CORAM

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **19.04.2024**

NAME OF THE PARTIES : **Sound Investments And Holdings**
 through its Power of Attorney Holder Mr. Kavi Ram Shahani
 VS
 Siddhitech Homes Private Limited

For FC : Adv. **Kezer Kharawala i/b Lex Juris**

For CD : Adv. S.K. Jain a/w. Adv. Ricky Sampet

IBC under Sec. 7

ORDER

At the request of both sides, list this matter on **13.05.2024 for hearing.**

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)

//SKS//